

Development of Tourist Complexes in Rajasthan

1833. SHRI DAU DAYAL JOSHI. Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the details of the schemes for tourist complexes of Rajasthan pending with the Union Government for approval and since when these are pending;

(b) the time by which these are likely to be cleared; and

(c) the total number so schemes approved by the Union Government during the last three years and the funds provided for the said schemes?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b) A proposal alongwith detailed estimates in respect of a tourist complex at Nagaur at an estimated cost of Rs. 19.90 lakhs was received recently from the State Government on which a decision will be taken shortly.

(c) During the last three years 34 schemes were sanctioned for an amount of Rs. 263.47 lakhs.

LPG Agencies in Rajasthan

1834. SHRI RAM NARAIN BERWA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of LPG agencies allotted during the last one year in Rajasthan;

(b) whether the Government propose to allot more LPG agencies in Rajasthan; and

(c) if so, the number and the places identified?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) The 12 (Twelve) allotted are being reviewed.

(b) and (c) LPG distributorships are opened in different cities as per marketing plans and policy in Force from time to time.

Sanction to Power Projects

1835. SHRI RAM NARAIN BERWA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the number of power projects approved during the last three years:

(b) whether the backward States have been given any priority in according approval to these projects; and

(c) whether the Government propose to accord its approval to any power project in Rajasthan in being shortage of power and if so, by when?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) 57 thermal & hydro projects have been approved during the last three years.

(b) Schemes for development of power in the country are approved on the basis of their techno-economic viability depending upon the availability of resources for their execution.

(c) Barsingsar Lignite Thermal Project located in Rajasthan consisting of two units each of 120 MW has been sanctioned in April, 1991. The project is to be implemented by the Neyveli Lignite Corporation.

Suratgarh Thermal Project (Stage I) consisting of two units each of 250 MW has also been accorded techno-economic clearance by the Central Electricity Authority (CEA) on 13-6-1991 subject to clearance of associated transmission system by the CEA.